

2. 370 additional new PCR Vans have been sanctioned to Delhi Police for deployment in Delhi.
3. Police Helpline '100' is functioning with increased lines from 60 to 100. Women helpline '1091' is also functioning with increased lines from 4 to 10.
4. Government has issued an advisory to all State / UTs on 25.06.2013 regarding mandatory registration of FIR in case of Missing Children.

In addition to this, Delhi Police has also taken various steps like expeditious handling of complaints, maintaining confidentiality of complainants, speedy trial of gang rape cases, Special Police Units for Women & Children intensified Beat patrolling in sensitive areas, Special drives at Metro/ Railway stations, self-defence training, security audit of paying guest accommodations/ hostels, missing children report uploaded on ZIPNET and active involvement of NGOs etc. to check the increasing number of cases of crime against women and children in the NCT of Delhi.

#### **Establishing NSG hubs**

1568. SHRI CHUNIBHAI KANJIBHAI GOHEL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Central Government has decided to establish National Security Guard (NSG) hubs in different parts of the country;
- (b) if so, which States are identified for this purpose;
- (c) whether any proposal has been received from any State Government; and
- (d) the details of States which are easiest to enter through the sea route to the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) and (b) The Government has established four Regional Hubs of National Security Guard (NSG) at Chennai in Tamil Nadu, Hyderabad in Andhra Pradesh/ Telengana, Kolkata in West Bengal and Mumbai in Maharashtra. These hubs have been operationalized on 30th June 2009 /1st July, 2009.

(c) A request from the Government of Gujarat has been received for setting up of a NSG Regional Hub in Gujarat.

- (d) There are 09 Coastal States; viz. Gujarat, Maharashtra, Goa, Karnataka,

Kerala, Tamil Nadu, Andhra Pradesh, Odisha and West Bengal. The vulnerability of these States for entry through the sea routes is not disclosed in the interest of national security.

#### **Human trafficking cases**

1569. DR. KANWAR DEEP SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of human trafficking cases reported during the last three years till date;
- (b) whether Government is doing anything to eradicate human trafficking;
- (c) if so, the details thereof;
- (d) whether Government is taking special steps to rehabilitate minor girls involved in human trafficking; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) As per data available, the total number of cases registered under different provision of law which come under the generic description of Human Trafficking during the period 2011, 2012 and 2013 were 3517, 3554 and 3940, respectively. States/UTs wise details are given in Statement (*See below*).

(b) to (e) 'Police' and 'Public Order' are State subjects under the Seventh Schedule of the Constitution of India, therefore, the primary responsibility for preventing and combating the crime of human trafficking lies with the State Governments. The Government of India, however, has adopted a multi-pronged approach to combat human trafficking including commercial sexual exploitation by setting up of Anti-Trafficking Nodal Cell in Ministry of Home Affairs; launching certificate course on Anti-Human Trafficking by Indira Gandhi National Open University (IGNOU) in partnership with the States; a comprehensive scheme for strengthening law enforcement response by establishing integrated Anti-Human Trafficking Units (AHTUs) and massive sensitization, awareness and capacity building through Training of Trainers.

Ministry of Home Affairs has recently launched a web portal on Anti Human Trafficking ([stophumantrafficking-mha.nic.in](http://stophumantrafficking-mha.nic.in)) as one-stop IT information repository on issues relating to human Trafficking. Nodal Officers of AHTUs of all States and UTs are inter-connected with each other with intranet facility, which help in tracking cases having